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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 73/2000 in CP 140/99 in OA 640/99

DATE OF ORDER : 21.7.2000

Between :-

G.P.Rangaiah

...Applicant

And

1. Sri C.Ramanujam,
Chief General Manager,
AP Circle, Department of Telecommunication,
Govt. of India, Sanchar Bhavan,
Nampally, Hyderabad.
2. Sri S.Nagi Reddy,
Sub Divisional Officer, Telecom,
Karimnagar.
3. K.Satyanarayana,
General Manager, Karimnagar Telecom District,
Dept. of Telecommunications, Karimnagar - 1.

...Respondents

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Counsel for the Applicant : Shri P.Kishore Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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...2.



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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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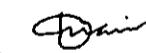
Heard Sri P.Kishore Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

2. Sri V.Rajeshwar Rao, learned standing counsel for the respondents produced letter No.E-6-4/RC/99-2000/23 dated 22.2.2000 addressed to the Assistant General Manager (Legal) by the General Manager, Telecom District, Karimnagar, wherein it is seen that in the list of those officials who have passed the Phone Mechanic screening test will be sent for training, in which the applicant stands at Sl.No.55. It is stated that only 14 candidates out of the list were sent for training so far, as per the seats allotted by the circle office. The remaining officials are to be trained. Hence we see no irregularity in the action of the respondents. Further, we see no wilfull disobedience of the order of the Tribunal passed in the O.A.

3. Hence the C.P. is closed. No costs.



(R.RANGARAJAN)
Member (A)



(D.H.NASIR)
Vice-Chairman

Dated: 21st July, 2000.
Dictated in Open Court.

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